

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6507
ANSWERED ON:07.05.2003
COMPACT LICENSING MECHANISM
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

:

- (a) whether the Government are aware of numerous instances where drivers, whose licences were seized, would be back on roads after acquiring licences from other states;
- (b) if so, whether the Government propose to evolve a compact licensing mechanism so that not more than one driving licence is issued to any individual in the country; and
- (c) the steps taken by the Government to computerise registration of vehicles and driving licences at National Level to check the above menace?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS [MAJOR GENERAL (RETD.)
KHANDURI]

- (a): Under the Motor Vehicle Regulations, issue of driving licence is done by Transport Authorities of respective States/UTs. Under the manual system in practice in several States, it is theoretically possible to obtain multiple driving licences from different States/UTs.
- (b): Yes, Sir.
- (c): This Ministry in consultation with National Informatics Centre has developed the standardized software and common minimum specifications for issue of smart card based driving licences and registration certificates for motor vehicles. The same has been made available free of cost to all the States/UTs. Implementation of the scheme of computerization of RTOs comes under the purview of States/UTs. After computerization of RTOs in States/UTs is completed and the same are linked up electronically, then it would be difficult for a person to have more than one driving licences issued.